

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. KAVERI

Criminal Appeal No(s). 494/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 04-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Ananta Prasad Mishra, AOR
Mr. Jasbir Singh, Adv.
Mr. Deepak Jain, Adv.
Ms. Mamata Pal, Adv.
Ms. Susmit Mahala, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 is duly represented.

Soft copy of original records of High Court and Trial Court have been received and copy of the same has already been provided to the Ld. Counsel for the parties.

The matter be processed for listing before the Hon'ble Court, under the rules.

KAVERI
Registrar

MG